

adequate quantity of sugarcane, inadequacy of funds etc.

The Cachar Sugar Mill Ltd., is a subsidiary Company of the Assam Industrial Development Corporation Ltd. Its reopening would have to be decided by the Mill Management/State Government.

Fruit processing plant in North Tripura

1972. SHRIMATI BIBHU KUMARI DEVI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether a fruit processing plant has been working in North Tripura district;

(b) whether this Plant has been lying idle and has become sick resulting in lay-off and losses incurred in the process; and

(c) the reasons for sickness and the steps being taken to revive and revitalise the plant?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) A Fruit Juice Concentrate Plant has been set up by North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC) at Nalkota, North Tripura.

(b) Although this plant has been running below its installed capacity and has also incurred losses, there has been no lay-offs of regular workers.

(c) A High Level Committee on the functioning of NERAMAC was constituted to study factors responsible for unsatisfactory working of the plant and suggest correctives. The report of the Committee has been received on 31-7-1991 and is under examination.

Expansion of Second Channel of Calcutta Doordarshan

1973. SHRI SATYAGOPAL MISRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the steps taken or proposed to be taken as a time-bound programme to cover the whole area of West Bengal with B-Channel of Calcutta Doordarshan through different Relay Centres; and

(b) the number of relay centres likely to be covered under the programme?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The separate Local Service commonly known as Second Channel TV Service was introduced in Calcutta primarily to meet the local requirements of population in and around the city. There is, therefore, no proposal at present to telecast the Second Channel programmes of Calcutta Doordarshan from any other Relay Centre in the State.

(b) Does not arise.

Funds Provided under Western Ghats Development Schemes

1974. SHRI H.D. DEVEGOWDA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state the funds provided to Kerala, Karnataka and Maharashtra under the Western Ghats Development Schemes during the last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): The special Central Assistance provided for the Western Ghats

Development Programme in Kerala, Karnataka and Maharashtra, during the last three years is given below:—

(Rs. in crores)

	1988-89	1989-90	1990-91
Kerala	4.66	5.68	6.05
Karnataka	8.00	8.89	9.47
Maharashtra	11.84	12.67	13.50

[Translation]

New Scheme of Rural Development

1975. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to introduce any new scheme of rural development for the upliftment of rural people in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAM-BHAI H. PATEL): (a) No such proposal is currently under consideration.

(b) Does not arise.

Drinking Water Shortage in Rajasthan

1976. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether a study team had visited Rajasthan to take the stock of the situation of famine and the crisis of drinking water in ensuing summer season in the villages of Rajasthan;

(b) the number of the villages of Rajasthan visited by this team;

(c) whether the study team has submitted its report;

(d) if so, the details of the recommendations made therein;

(e) whether the Government have considered the recommendations of the study team; and

(f) if so, the action being taken to implement the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAM-BHAI H. PATEL): (a) No, Sir.

(b) to (f) Do not arise.

[English]

Deep-sea Fishing

1977. PROF. K. V. THOMAS Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state the steps taken to strengthen and modernise the deep-sea fishing?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):

Some of the steps taken to strengthen and modernise the deep sea fishing are as follows:—

- (1) Entrepreneurs are encouraged to acquire resource specific vessels and to export value added products.
- (2) New schemes on joint ventures in deep sea fishing and processing long term leasing for fishing in Indian water, and Test fishing have been announced.
- (3) Supply of diesel oil at international price to the exporter of marine products.
- (4) Augmentation of harbour facilities at major and minor ports.
- (5) Systematic survey of fishery resources in Indian Exclusive Economic Zone and training of operatives to man deep sea fishing vessels.
- (6) 94 sophisticated and resource specific vessels have been added for deep sea fishing during 7th Plan period.
- (7) Two large tuna long-liner (36 M overall length) have been acquired by Fishery Survey of